

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

14

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/12/2017 AT 10.30 AM

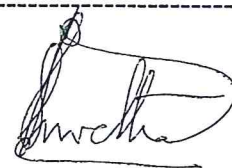
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/204/ (IB)/2017
NAME OF THE PETITIONER(S) : K.N.K NEXGEN CONSTRUCTION PVT LTD
K.N.K SWAMY AND COMPANY
NAME OF THE RESPONDENT(S) : SABARI INN PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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V. TK Bhaskar
Vikram -P- Jain
Shwetha Vasudevan

Counsel for the
petitioner



P. Nagarajan.

Respondent



ORDER

Counsels representing both the parties are present. Representative of the respondent company present and submitted that they are intending to settle the matter by way of negotiations. He prayed for time to make submissions in this regard. Time is enlarged at request. Put up on 18.12.2017.

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S Vijayaraghavan
Member (Technical)

-59-

K Anantha Padmanabha Swamy
Member (Judicial)